

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-08-2024

Date : 17.08.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applican t	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	69622/ 2024	17.08.20 24	WP(C)- 19641/ 2024	SK BHANJDEO	C.O.	COURT NO. 6	Order Dtd. 2024- 08-16		(Se at No-)
2	69623/ 2024	17.08.20 24	ABLAPL - 8196/2 024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16		(Se at No-)
3	69624/ 2024	17.08.20 24	ABLAPL - 8170/2 024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16		(Se at No-)
4	69625/ 2024	17.08.20 24	ABLAPL - 7545/2 024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16		(Se at No-)
5	69626/ 2024	17.08.20 24	ABLAPL - 5144/2 024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 08-16		(Se at No-)
6	69627/ 2024	17.08.20 24	ABLAPL - 4770/2 024	MR PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16	BAIL-1	(Se at No- 4)
7	69628/ 2024	17.08.20 24	ABLAPL - 4111/2 024	NC SINHA	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16		(Se at No- 4)
8	69629/ 2024	17.08.20 24	ABLAPL - 3384/2 024	TR DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16		(Se at No- 4)
9	69630/ 2024	17.08.20 24	ABLAPL - 3046/2 024	DK DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16	BAIL-1	(Se at No- 5)

10	69631/ 2024	17.08.20 24	ABLAPL - 2787/2 024	DK DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16	BAIL-1	(Se at No- 1)
11	69632/ 2024	17.08.20 24	BLAPL- 7683/2 024	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 08-14		(Se at No- 1)
12	69637/ 2024	17.08.20 24	BLAPL- 5556/2 024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 08-16	BAIL-1	(Se at No- 3)
13	69638/ 2024	17.08.20 24	BLAPL- 5548/2 024	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2024- 10-16	BAIL-1	(Se at No- 1)
14	69639/ 2024	17.08.20 24	BLAPL- 5547/2 024	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2024- 08-16	BAIL-1	(Se at No- 3)
15	69640/ 2024	17.08.20 24	BLAPL- 5344/2 024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024- 08-16		(Se at No- 3)
16	69641/ 2024	17.08.20 24	BLAPL- 5138/2 024	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024- 08-16		(Se at No- 3)
17	69642/ 2024	17.08.20 24	BLAPL- 1810/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024- 08-14		(Se at No- 3)
18	69643/ 2024	17.08.20 24	BLAPL- 1181/2 024	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024- 08-14	BAIL-1	(Se at No- 1)
19	69646/ 2024	17.08.20 24	CRLMC- 2698/2 024	L. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se at No- 1)
20	69647/ 2024	17.08.20 24	ABLAPL - 2117/2 023	CHHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2023- 03-10	BAIL-1	(Se at No- 6)
21	69648/ 2024	17.08.20 24	CRLMC- 2449/2 024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024- 08-14		(Se at No- 6)
22	69649/ 2024	17.08.20 24	CRLMC- 2449/2 024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024- 08-14		(Se at No-

									6)
23	69652/2024	17.08.2024	WP (C) - 17043/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-08-07		(Se at No-6)
24	69653/2024	17.08.2024	ABLAPL - 5978/2024	G K TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-08-13		(Se at No-6)
25	69654/2024	17.08.2024	ABLAPL - 5980/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2	Order Dtd. 2024-08-13	BAIL-2	(Se at No-9)
26	69658/2024	17.08.2024	CRLMC-2797/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No-9)
27	69660/2024	17.08.2024	CRLMP-1186/2024	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Se at No-9)
28	69662/2024	17.08.2024	CRLA-699/2024	S.DASH	C.O.	COURT NO. 3	Order Dtd. 2024-08-14	CRIMINAL APPEAL	(Se at No-11)
29	69664/2024	17.08.2024	CRLREV - 382/2024	B.N.SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-08-13	CRIMINAL REVISION	(Se at No-6)
30	69666/2024	17.08.2024	CRLREV - 406/2024	R.K.DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-08-13		(Se at No-6)
31	69668/2024	17.08.2024	WP (C) - 17271/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-07		(Se at No-6)
32	69669/2024	17.08.2024	CRLREV - 406/2024	C.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-13		(Se at No-6)
33	69671/2024	17.08.2024	CRLMC-2693/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Se at No-6)
34	69673/2024	17.08.2024	CRLMC-2804/2024	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Se at No-6)
35	69675/2024	17.08.2024	CRLMC-2643/2	M.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-14		(Se at

			024			OLD			No-6)
36	69677/2024	17.08.2024	CRLMC-2750/2024	GAGANBIHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-6)
37	69678/2024	17.08.2024	CRLMC-2784/2024	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-6)
38	69680/2024	17.08.2024	CRLMC-2810/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-6)
39	69681/2024	17.08.2024	CRLMC-2811/2024	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-6)
40	69683/2024	17.08.2024	CRLMC-2851/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-2)
41	69685/2024	17.08.2024	CRLMC-2942/2024	D.C.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)
42	69687/2024	17.08.2024	CRLMC-2863/2024	A.SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)
43	69688/2024	17.08.2024	WP (C) - 18250/2024	S.S.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)
44	69690/2024	17.08.2024	WP (C) - 18430/2024	N.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)
45	69691/2024	17.08.2024	WP (C) - 17376/2024	A.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)
46	69693/2024	17.08.2024	WP (C) - 17382/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)
47	69694/2024	17.08.2024	WP (C) - 19397/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 6	Order Dtd. 2024-08-13		(Seat No-2)
48	69696/	17.08.2024	WP (C) -	S.K.SAHU	C.O.	CHIEF	Order Dtd. 2024-		(Se

	2024	24	18750/ 2024			JUSTICE'S COURT	08-12		at No- 2)
49	69697/ 2024	17.08.20 24	CRLMC- 2928/2 024	MANOJ KUMAR PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 08-14		(Se at No- 2)
50	69699/ 2024	17.08.20 24	WP (C) - 18854/ 2024	K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 08-12		(Se at No- 2)
51	69700/ 2024	17.08.20 24	CRLMC- 2925/2 024	J. R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 08-14		(Se at No- 2)
52	69701/ 2024	17.08.20 24	WP (C) - 19588/ 2024	T.BAG	C.O.	COURT NO. 1	Order Dtd. 2024- 08-14		(Se at No- 2)
53	69703/ 2024	17.08.20 24	CRLMC- 2936/2 024	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024- 08-14		(Se at No- 2)
54	69704/ 2024	17.08.20 24	WP (C) - 18741/ 2024	P.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 2024- 08-14		(Se at No- 2)
55	69706/ 2024	17.08.20 24	CRLMC- 2971/2 024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024- 08-14		(Se at No- 2)
56	69707/ 2024	17.08.20 24	WP (C) - 18902/ 2024	J.PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024- 08-14		(Se at No- 2)
57	69708/ 2024	17.08.20 24	CRLMC- 2725/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-18		(Se at No- 2)
58	69709/ 2024	17.08.20 24	WP (C) - 19045/ 2024	B.K.MISHR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-13		(Se at No- 2)
59	69711/ 2024	17.08.20 24	WP (C) - 19345/ 2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-13		(Se at No- 2)
60	69712/ 2024	17.08.20 24	CRLMC- 2865/2 024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-14		(Se at No- 2)

61	69713/2024	17.08.2024	WP (C) - 18211/2024	A.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-2)
62	69715/2024	17.08.2024	ABLAPL - 8188/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-2)
63	69716/2024	17.08.2024	WP (C) - 18470/2024	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-2)
64	69717/2024	17.08.2024	ABLAPL - 5966/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-1	(Se at No-1)
65	69718/2024	17.08.2024	WP (C) - 18601/2024	A.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-1)
66	69720/2024	17.08.2024	ABLAPL - 8192/2024	AVIRAM PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-1)
67	69721/2024	17.08.2024	WP (C) - 18859/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-1)
68	69723/2024	17.08.2024	ABLAPL - 8173/2024	ASWINI KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-13		(Se at No-1)
69	69724/2024	17.08.2024	WP (C) - 19147/2024	T.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-1)
70	69726/2024	17.08.2024	ABLAPL - 8173/2024	M/S BISWARANJAN DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-08-13		(Se at No-1)
71	69727/2024	17.08.2024	WP (C) - 19203/2024	P.K.LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-1)
72	69729/2024	17.08.2024	ABLAPL - 8183/2024	NIRANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-13		(Se at No-1)
73	69730/2024	17.08.2024	WP (C) - 19283/2024	T.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-1)

									1)
74	69731/2024	17.08.2024	ABLAPL - 5984/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-08-13	BAIL-2	(Se at No-9)
75	69732/2024	17.08.2024	WP (C) - 19304/2024	G.JAYASIN GH	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-9)
76	69733/2024	17.08.2024	WP (C) - 19357/2024	P.K.MOHAN TY	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-9)
77	69734/2024	17.08.2024	WP (C) - 19372/2024	T.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-9)
78	69735/2024	17.08.2024	WP (C) - 19374/2024	T.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at No-9)
79	69736/2024	17.08.2024	ABLAPL - 8178/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-08-13	BAIL-1	(Se at No-1)
80	69737/2024	17.08.2024	ABLAPL - 5962/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-08-13	BAIL-2	(Se at No-9)
81	69738/2024	17.08.2024	CRLMC-2915/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Se at No-9)
82	69739/2024	17.08.2024	CRLMC-2882/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Se at No-9)
83	69740/2024	17.08.2024	BLAPL-2711/2024	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Se at No-9)
84	69741/2024	17.08.2024	BLAPL-2228/2024	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Se at No-9)
85	69742/2024	17.08.2024	BLAPL-2490/2024	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Se at No-9)
86	69743/2024	17.08.2024	ABLAPL -	SRIKANT KUMAR	C.O.	COURT NO. 10	Order Dtd. 2024-08-12		(Se at

			5561/2024	BARIK					No-9)
87	69744/2024	17.08.2024	WP(C)-7580/2024	P. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-14	WRIT BRANCH-1	(Se at No-4)
88	69745/2024	17.08.2024	WP(C)-7580/2024	P. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-14	WRIT BRANCH-1	(Se at No-4)
89	69746/2024	17.08.2024	CRLA-1309/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-9)
90	69747/2024	17.08.2024	FAO-228/2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-5)
91	69748/2024	17.08.2024	WP(C)-2323/2015	P.R. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-14	WRIT BRANCH-7	(Se at No-18)
92	69749/2024	17.08.2024	CRA-174/2001	S K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-13	CRIMINAL APPEAL	(Se at No-11)
93	69750/2024	17.08.2024	CRLMP-2546/2023	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	WRIT BRANCH-4	(Se at No-46)
94	69751/2024	17.08.2024	CRLMP-227/2024	M M NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	WRIT BRANCH-3	(Se at No-14)
95	69752/2024	17.08.2024	BLAPL-5027/2024	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-08-13		(Se at No-14)
96	69753/2024	17.08.2024	CRLMP-1173/2024	H K PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Se at No-14)
97	69755/2024	17.08.2024	CRLMP-1167/2024	BISHNU CHARAN SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Se at No-14)
98	69757/2024	17.08.2024	BLAPL-4784/2024	B. B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Se at No-14)
99	69758/	17.08.2024	BLAPL-	B. B.	C.O.	COURT	Order Dtd. 2024-		(Se

	2024	24	6117/2024	MALLICK		NO. 5	08-16		at No-14)
100	69759/2024	17.08.2024	WP (C) - 18388/2024	TAPAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-06		(Se at No-14)
101	69760/2024	17.08.2024	WP (C) - 19498/2024	B SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-13		(Se at No-14)
102	69761/2024	17.08.2024	WP (C) - 19437/2024	SK BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-08-14		(Se at No-14)
103	69762/2024	17.08.2024	WP (C) - 19532/2024	SK BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-08-13		(Se at No-14)
104	69763/2024	17.08.2024	BLAPL-6796/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-2	(Se at No-11)
105	69764/2024	17.08.2024	WP (C) - 17461/2024	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-11)
106	69765/2024	17.08.2024	BLAPL-4095/2023	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	BAIL-1	(Se at No-4)
107	69766/2024	17.08.2024	ABLAPL - 8578/2019	S.P. SAMANTA	C.O.	COURT NO. 7	Order Dtd. 2021-08-03	BAIL-1	(Se at No-6)
108	69767/2024	17.08.2024	WP (C) - 19495/2024	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-14		(Se at No-6)
109	69768/2024	17.08.2024	CRLREV - 397/2024	T.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-25		(Se at No-6)
110	69769/2024	17.08.2024	RSA-344/2006	B. DAS	C.O.	COURT NO. 21	Order Dtd. 2024-07-08	SECOND APPEAL	(Se at No-3)
111	69770/2024	17.08.2024	WP (C) - 14458/2024	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-17	WRIT BRANCH -7	(Se at No-5)

11 2	69771/ 2024	17.08.20 24	ABLAPL - 10336/ 2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2023- 10-31		(Se at No- 5)
11 3	69772/ 2024	17.08.20 24	ABLAPL - 1925/2 024	A PATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 08-16		(Se at No- 5)
11 4	69773/ 2024	17.08.20 24	ABLAPL - 11393/ 2023	D. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023- 10-11	BAIL-2	(Se at No- 12)
11 5	69774/ 2024	17.08.20 24	TRP (C) - 388/20 23	P.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 08-16	M.J.C.	(Se at No- 6)
11 6	69775/ 2024	17.08.20 24	WP (C) - 14016/ 2016	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 08-14	WRIT BRANCH -7	(Se at No- 18)
11 7	69776/ 2024	17.08.20 24	WP (C) - 14016/ 2016	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024- 08-14	WRIT BRANCH -7	(Se at No- 18)
11 8	69777/ 2024	17.08.20 24	WP (C) - 19362/ 2024	GANESWAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 08-14		(Se at No- 18)
11 9	69778/ 2024	17.08.20 24	RSA- 311/20 12	P. PANDA	C.O.	COURT NO. 22	Order Dtd. 2024- 09-23	SECOND APPEAL	(Se at No- 3)
12 0	69779/ 2024	17.08.20 24	WP (C) - 30188/ 2021	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2024- 08-14	WRIT BRANCH -1	(Se at No- 30)
12 1	69780/ 2024	17.08.20 24	WP (C) - 15465/ 2024	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024- 09-20	WRIT BRANCH -2	(Se at No- 7)
12 2	69781/ 2024	17.08.20 24	WP (C) - 38593/ 2023	ASHIS KUMAR MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024- 08-16	WRIT BRANCH -1	(Se at No- 30)
12 3	69782/ 2024	17.08.20 24	WP (C) - 12558/ 2022	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024- 08-16	WRIT BRANCH -1	(Se at No- 1)
12 4	69785/ 2024	17.08.20 24	CRLMC- 2718/2 024	S. K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 08-14		(Se at No-

									1)
12	69787/2024	17.08.2024	WP(C)-19857/2024	S. BHUYAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Seat No-1)
12	69788/2024	17.08.2024	CRLMC-2166/2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(Seat No-1)
12	69789/2024	17.08.2024	CRLMC-2029/2024	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-1)
12	69790/2024	17.08.2024	CRLMC-2044/2024	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-1)
12	69791/2024	17.08.2024	CRLMC-2361/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	CRIMINAL MISC	(Seat No-2)
13	69792/2024	17.08.2024	CRLMC-2041/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-1)
13	69793/2024	17.08.2024	CRLMC-1864/2024	I. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-09-25	CRIMINAL MISC	(Seat No-7)
13	69794/2024	17.08.2024	WP(C)-15858/2024	B.B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
13	69795/2024	17.08.2024	ABLAPL-8209/2024	SAPAN KUMAR LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-16		(Seat No-102)
13	69796/2024	17.08.2024	CRLMC-2742/2024	R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-14		(Seat No-102)
13	69797/2024	17.08.2024	WP(C)-19017/2024	UDAY KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13		(Seat No-102)
13	69798/	17.08.2024	WP(C)-	UDAY	C.O.	CHIEF	Order Dtd. 2024-		(Se

6	2024	24	18184/2024	KUMAR		JUSTICE'S COURT	08-13		at No-102)
137	69799/2024	17.08.2024	WP (C) - 18377/2024	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-14		(Seat No-102)
138	69800/2024	17.08.2024	ABLAPL - 5487/2024	PRAKASH KUMAR JENA	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Seat No-102)
139	69801/2024	17.08.2024	ABLAPL - 8269/2024	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	BAIL-1	(Seat No-4)
140	69802/2024	17.08.2024	BLAPL-5243/2024	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Seat No-4)
141	69803/2024	17.08.2024	BLAPL-2168/2024	G SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-16		(Seat No-4)
142	69804/2024	17.08.2024	BLAPL-5614/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-16		(Seat No-4)
143	69805/2024	17.08.2024	WP (C) - 16172/2024	B. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH -2	(Seat No-8)
144	69806/2024	17.08.2024	WP (C) - 13093/2024	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH -8	(Seat No-43)
145	69807/2024	17.08.2024	WP (C) - 15891/2024	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH -7	(Seat No-15)
146	69808/2024	17.08.2024	WP (C) - 15890/2024	S.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH -7	(Seat No-15)
147	69809/2024	17.08.2024	CRLMP-100/2022	A.P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-01-11	WRIT BRANCH -3	(Seat No-33)
148	69810/	17.08.20	WP (C) -	P.K.	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

8	2024	24	33096/2020	LENKA		NO. 6	08-16	BRANCH-7	at No-44)
149	69811/2024	17.08.2024	CRLMC-3422/2018	S.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2019-06-24	CRIMINAL MISC	(Se at No-6)
150	69812/2024	17.08.2024	CRLMC-3430/2018	S.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2019-06-24	CRIMINAL MISC	(Se at No-6)
151	69814/2024	17.08.2024	BLAPL-13659/2023	A. SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	BAIL-2	(Se at No-7)
152	69815/2024	17.08.2024	CRLA-257/2017	M.R. BARIK	C.O.	COURT NO. 24		CRIMINAL APPEAL	(Se at No-8)
153	69816/2024	17.08.2024	CRLA-144/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 24	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-10)
154	69817/2024	17.08.2024	CRLA-379/2024	N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-10)
155	69818/2024	17.08.2024	CRLA-439/2024	N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-10)
156	69819/2024	17.08.2024	CRLA-542/2024	N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-11)
157	69820/2024	17.08.2024	CRLA-609/2024	N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-11)
158	69821/2024	17.08.2024	CRLA-628/2023	H.K. PATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
159	69822/2024	17.08.2024	CRLA-418/2023	S.P. SAMANTA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
160	69823/2024	17.08.2024	CRLA-543/2023	H.K. MOHANTA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)

16 1	69824/ 2024	17.08.20 24	CRLA- 494/20 23	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMIN AL APPEAL	(Se at No- 9)
16 2	69825/ 2024	17.08.20 24	CRLA- 494/20 23	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMIN AL APPEAL	(Se at No- 9)
16 3	69826/ 2024	17.08.20 24	WP (C) - 19285/ 2024	K. C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024- 08-14		(Se at No- 9)
16 4	69830/ 2024	17.08.20 24	WP (C) - 19002/ 2024	SHARMISTH A SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16		(Se at No- 9)
16 5	69831/ 2024	17.08.20 24	WP (C) - 19248/ 2024	M.R. PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16		(Se at No- 9)
16 6	69832/ 2024	17.08.20 24	WP (C) - 8163/2 024	L. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16	WRIT BRANCH -8	(Se at No- 42)
16 7	69833/ 2024	17.08.20 24	WP (C) - 19029/ 2024	S. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31		(Se at No- 42)
16 8	69834/ 2024	17.08.20 24	WP (C) - 1417/2 022	S. DAS	C.O.	COURT NO. 5	Order Dtd. 2024- 08-12	WRIT BRANCH -8	(Se at No- 41)
16 9	69835/ 2024	17.08.20 24	WP (C) - 18567/ 2024	AUROBINDA SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16		(Se at No- 41)
17 0	69836/ 2024	17.08.20 24	WP (C) - 19474/ 2024	S.K.KALIM UDDIN	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16		(Se at No- 41)
17 1	69837/ 2024	17.08.20 24	WP (C) - 19239/ 2024	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16		(Se at No- 41)
17 2	69838/ 2024	17.08.20 24	WP (C) - 19677/ 2024	MANORANJA N NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024- 08-16		(Se at No- 41)
17 3	69839/ 2024	17.08.20 24	WP (C) - 13565/ 2024	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024- 08-14	WRIT BRANCH -5	(Se at No-

									22)
17	69840/2024	17.08.2024	WP (C) - 18996/2024	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Se at No-22)
17	69841/2024	17.08.2024	WP (C) - 18501/2024	AUROBINDA SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-16		(Se at No-22)
17	69842/2024	17.08.2024	WPC (OAS) - 30/2018	T.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	OA Branch	(Se at No-1)
17	69843/2024	17.08.2024	WPC (OAS) - 38/2018	N.R. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-08-14	OA Branch	(Se at No-1)
17	69844/2024	17.08.2024	WPC (OAC) - 2347/2018	S.C. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-08-14	OA Branch	(Se at No-1)
17	69845/2024	17.08.2024	WPC (OAC) - 3038/2017	S.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-13	OA Branch	(Se at No-1)
18	69846/2024	17.08.2024	WPC (OA) - 2867/2018	M/S HRUDANANDA MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-08-14	OA Branch	(Se at No-1)
18	69847/2024	17.08.2024	WPC (OA) - 1227/2019	R.C. MUDULI	C.O.	COURT NO. 5	Order Dtd. 2024-08-12	OA Branch	(Se at No-1)
18	69848/2024	17.08.2024	MACA-69/2019	R.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-07-20	MISC. APPEAL SEC.	(Se at No-7)
18	69849/2024	17.08.2024	MACA-69/2019	K.C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-07-20	MISC. APPEAL SEC.	(Se at No-7)
18	69850/2024	17.08.2024	WP (C) - 18835/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-08-13		(Se at No-7)
18	69851/2024	17.08.2024	WP (C) - 19290/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-08-13		(Se at No-7)
18	69853/2024	17.08.2024	WP (C) - 19180/	SANDEEP PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-13	WRIT BRANCH	(Se at

			2024					-4	No-17)
187	69856/2024	17.08.2024	WP (C) - 19698/2024	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No-17)
188	69857/2024	17.08.2024	WP (C) - 19697/2024	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No-17)
189	69858/2024	17.08.2024	WP (C) - 19841/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
190	69859/2024	17.08.2024	WP (C) - 19860/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
191	69860/2024	17.08.2024	WP (C) - 19859/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
192	69861/2024	17.08.2024	CRLMC-2774/2024	P.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-08-14		(Se at No-17)
193	69862/2024	17.08.2024	WP (C) - 19858/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
194	69863/2024	17.08.2024	CRLMC-2746/2024	P.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-08-14		(Se at No-17)
195	69864/2024	17.08.2024	WP (C) - 19856/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
196	69865/2024	17.08.2024	WP (C) - 19855/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
197	69866/2024	17.08.2024	WP (C) - 19854/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
198	69867/2024	17.08.2024	WP (C) - 19853/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-17)
199	69868/	17.08.2024	WP (C) -	AK NAYAK	C.O.	COURT	Order Dtd. 2024-		(Se

9	2024	24	19151/ 2024			NO. 1	08-16		at No- 17)
20 0	69869/ 2024	17.08.20 24	WPCRL- 90/202 4	H.S. PAIKARAY	C.O.	COURT NO. 1	Order Dtd. 2024- 08-16	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
20 1	69870/ 2024	17.08.20 24	WP (C) - 19851/ 2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31		(Se at No- 101)
20 2	69871/ 2024	17.08.20 24	WP (C) - 19843/ 2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31		(Se at No- 101)
20 3	69872/ 2024	17.08.20 24	WP (C) - 19469/ 2024	ANIL KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 08-13		(Se at No- 101)
20 4	69873/ 2024	17.08.20 24	WP (C) - 19071/ 2024	M. K. RATH	C.O.	COURT NO. 10	Order Dtd. 2024- 08-14		(Se at No- 101)
20 5	69874/ 2024	17.08.20 24	CRLMC- 2805/2 024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-04		(Se at No- 101)
20 6	69875/ 2024	17.08.20 24	CRLMC- 2983/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-16		(Se at No- 101)
20 7	69876/ 2024	17.08.20 24	CRLMC- 2977/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-16		(Se at No- 101)
20 8	69877/ 2024	17.08.20 24	WP (C) - 19089/ 2024	RASMITA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-08		(Se at No- 101)
20 9	69878/ 2024	17.08.20 24	CRLMC- 2819/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-14		(Se at No-

									101)
210	69879/2024	17.08.2024	CRLMC-2788/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-101)
211	69880/2024	17.08.2024	CRLMC-2793/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-101)
212	69881/2024	17.08.2024	CRLMC-2820/2024	AMLAN SAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-101)
213	69882/2024	17.08.2024	CRLMC-2707/2024	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-101)
214	69883/2024	17.08.2024	CRLMC-2744/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-101)
215	69884/2024	17.08.2024	CRLMC-2856/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMINAL MISC	(Seat No-2)
216	69885/2024	17.08.2024	ABLAPL - 5526/2024	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Seat No-2)
217	69886/2024	17.08.2024	CRLMC-2760/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Seat No-2)
218	69887/2024	17.08.2024	CRLMC-2872/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Seat No-2)
219	69888/2024	17.08.2024	CRLMC-2871/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Seat No-2)
220	69889/2024	17.08.2024	CRLMC-2879/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-2)

22	69633/2024	17.08.2024	WP (C) - 17224/2024	MOHMMED SHAMSHAD ALLI	GENERAL		Petition		(Seat No-2)
22	69634/2024	17.08.2024	CRLMC-1981/2024	SRIHARSA PRASAD DASH	GENERAL		Order Dtd. 2024-08-07	CRIMINAL MISC	(Seat No-5)
22	69635/2024	17.08.2024	WP (C) - 42888/2023	DISTRICT EDUCATION OFFICER BALASORE	GENERAL		Judgement Dtd. 2024-02-06	WRIT BRANCH -1	(Seat No-30)
22	69636/2024	17.08.2024	WP (C) - 17224/2024	MOHMMED SHAMSHAD ALLI	GENERAL		Order Dtd. 2024-07-24		(Seat No-30)
22	69644/2024	17.08.2024	ABLAPL - 10274/2023	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	BAIL-2	(Seat No-12)
22	69645/2024	17.08.2024	WP (C) - 17309/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-08-02	WRIT BRANCH -8	(Seat No-43)
22	69650/2024	17.08.2024	WP (C) - 17310/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-08-02	WRIT BRANCH -8	(Seat No-43)
22	69656/2024	17.08.2024	WP (C) - 17308/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-08-02	WRIT BRANCH -8	(Seat No-43)
22	69667/2024	17.08.2024	CRLA-427/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Seat No-10)
23	69676/2024	17.08.2024	CRLA-434/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Seat No-10)
23	69783/2024	17.08.2024	BLAPL-4543/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-16		(Seat No-10)
23	69784/2024	17.08.2024	BLAPL-4531/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-16		(Seat No-10)
23	69786/2024	17.08.2024	ABLAPL - 8256/2	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-08-16	BAIL-1	(Seat No-

			024						4)
234	69827/2024	17.08.2024	WP (C) - 39989/2023	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-08-16	WRIT BRANCH-2	(Seat No-7)
235	69829/2024	17.08.2024	WP (C) - 18506/2024	DHANESWAR BEHERA	GENERAL		Order Dtd. 2024-08-16		(Seat No-7)
236	69651/2024	17.08.2024	WP (C) - 17953/2024	B BAHALI	GENERAL		Judgement Dtd. 2024-11-13		(Seat No-7)
237	69655/2024	17.08.2024	SA-343/2001	S C DAS	GENERAL		Order Dtd. 2024-07-15	SECOND APPEAL	(Seat No-7)
238	69657/2024	17.08.2024	WP (C) - 22550/2013	B R SENAPATI	GENERAL		Order Dtd. 2015-01-20 Petition, Annexure,		(Seat No-7)
239	69659/2024	17.08.2024	OJC-5393/1994	S K SAHOO	GENERAL		Entire Order		(Seat No-7)
240	69661/2024	17.08.2024	WP (C) - 8796/2014	G R DAS	GENERAL		Order Dtd. 2014-05-15 Petition, Annexure,		(Seat No-7)
241	69663/2024	17.08.2024	MACA-820/2011	M MISHRA	GENERAL		Order Dtd. 2023-12-14	MISC. APPEAL SEC.	(Seat No-7)
242	69665/2024	17.08.2024	WP (C) - 32220/2011	N K ROUT	GENERAL		Order Dtd. 2012-08-24 Petition, Annexure,		(Seat No-7)
243	69670/2024	17.08.2024	RSA-485/2015	Y DAS	GENERAL		Order Dtd. 2023-02-15 Decree,	SECOND APPEAL	(Seat No-1)
244	69672/2024	17.08.2024	FAO-374/2006	U CHHOTRAY	GENERAL		Order Dtd. 2024-07-19	MISC. APPEAL SEC.	(Seat No-2)
245	69674/2024	17.08.2024	BLAPL-1403/2024	N PANDA	GENERAL		Order Dtd. 2024-08-09	BAIL-1	(Seat No-6)
246	69679/2024	17.08.2024	BLAPL-1663/2	N PANDA	GENERAL		Order Dtd. 2024-08-09		(Seat No-6)

			024						No-6)
247	69682/2024	17.08.2024	WP (C) - 38364/2023	B P SAMAL	GENERAL		Order Dtd. 2024-09-02	WRIT BRANCH -7	(Se at No-10)
248	69684/2024	17.08.2024	CMAPL-135/2024	P K PAL	GENERAL		Order Dtd. 2024-08-09	M.J.C.	(Se at No-3)
249	69686/2024	17.08.2024	WPC (OA) - 2565/2018	A K MOHANTY	GENERAL		Judgement Dtd. 2024-07-24	OA Branch	(Se at No-1)
250	69689/2024	17.08.2024	WP (C) - 3333/2019	U KUMAR	GENERAL		Judgement Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
251	69692/2024	17.08.2024	OJC-9205/1999	B N SAHU	GENERAL		Entire Brief		(Se at No-102)
252	69695/2024	17.08.2024	OJC-12555/1997	B N SAHU	GENERAL		Entire Order		(Se at No-102)
253	69698/2024	17.08.2024	WP (C) - 22077/2012	M BEHERA	GENERAL		Order Dtd. 2024-08-07	WRIT BRANCH -1	(Se at No-30)
254	69702/2024	17.08.2024	RSA-337/2006	AK SAHOO	GENERAL		Order Dtd. 2022-03-16		(Se at No-30)
255	69705/2024	17.08.2024	CVA-40/1999	J M BEHERA	GENERAL		Order Dtd. 2002-09-06		(Se at No-30)
256	69710/2024	17.08.2024	TRP (C) - 133/2023	S SAMAL	GENERAL		Order Dtd. 2023-10-04Affidavit,	M.J.C.	(Se at No-6)
257	69714/2024	17.08.2024	OCRMC-11/2001	B N SAHU	GENERAL		Order Dtd. 2001-04-18Petition,Annexure,Entire Order,		(Se at No-6)
258	69719/2024	17.08.2024	CMP-	M D	GENERAL		Judgement Dtd.	WRIT	(Se at No-6)

8	2024	24	1109/2023	BISWAL	RAL		2024-01-25	BRANCH-8	at No-41)
259	69722/2024	17.08.2024	ABLAPL-5640/2024	L DAS	GENERAL		Order Dtd. 2024-08-12	BAIL-1	(Se at No-3)
260	69725/2024	17.08.2024	CRLA-649/2019	M BARAL	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-6)
261	69728/2024	17.08.2024	AHO-31/1991	B S SWAIN	GENERAL		Order Dtd. 2018-11-13		(Se at No-6)
262	69754/2024	17.08.2024	CRLMP-1168/2024	ATMAJIT MANMITH DAS	GENERAL		Order Dtd. 2024-08-16		(Se at No-6)
263	69756/2024	17.08.2024	ABLAPL-3429/2020	JADUNATH PRADHAN	GENERAL		Order Dtd. 2022-03-04	CRIMINAL MISC	(Se at No-9)
264	69813/2024	17.08.2024	WP (C) - 18440/2012	PC PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-106)
265	69828/2024	17.08.2024	WP (C) - 16229/2024	ROMANCHAL HANS	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH-4	(Se at No-46)
266	69852/2024	17.08.2024	BLAPL-543/2021	D SAMAL	GENERAL		Order Dtd. 2024-08-16	BAIL-2	(Se at No-9)
267	69854/2024	17.08.2024	BLAPL-542/2021	D SAMAL	GENERAL		Order Dtd. 2024-08-16	BAIL-2	(Se at No-9)
268	69855/2024	17.08.2024	BLAPL-541/2021	D SAMAL	GENERAL		Order Dtd. 2024-08-16	BAIL-2	(Se at No-9)

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